

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 318

IA- 1817/2024, IA-4835/2023, IA-1226/2024, IA-6097/2023, IA-5795/2023
IA-3138/2023, IA-3162/2023, IA-2651/2023, IA-2652/2023, IA-2737/2023
IA-2804/2023, IA-2808/2023, IA-2358/2023, IA-1712/2023, IA-190/2023
IA-3645/2023, IA-4952/2022, IA-3937/2023, IA-3938/2023, IA-3958/2023
IA-3891/2023, IA-3905/2023, IA-3907/2023, IA-3962/2023, IA-1899/2023
IA-1922/2023, IA-5633/2023, IA-3778/2023, IA-4995/2023, IA-5141/2023
IA-5142/2023, IA-5179/2023

IA

IB-306(ND)/2022

IN THE MATTER OF:

M/s. Paramveer Distributors Private Limited	Petitioner/Applicant
Vs.		
M/s. Pushpa Builders Limited	Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 19.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS

HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant/ : Mr. Tarun Bhati, Adv. In IA-2651/2023 & IA-
Petitioner 2652/2023, Mr. Adv Anurag Bhatt, Mr. Lokesh
Pathak, Mr. Vaibhav Vijayvargiya, Mr. Ankur Gupta,
Advs. in IA No. 6097/2023, 3937/2023, 3938/2023,
3958/2023, 3891/2023, 3905/2023, 3907/2023,
3962/2023, 3778/2023, 4995/2023, 5141/2023,
5142/2023, 5179/2023, Dr. M K Pandey Adv. In IA-
4835/2023, Mr. Amit Mahaliyan, Adv. In IA-
1817/2024, Mr. Nahush Jain, Adv., & Arshiya Jain,
PCS, for Applicants in I.A. 2804-2023, I.A. 2808-
2023 & I.A. 2358-2023

For the Suspended : Mr. Aditya Madaan, Adv.
Board of Directors

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **09.05.2024.**

-Sd-

(COURT OFFICER)